



**IN THE INCOME TAX APPELLATE TRIBUNAL,  
CUTTACK BENCH, CUTTACK**

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER  
AND  
MANISH AGARWAL, ACCOUNTANT MEMBER**

**ITA No.92/CTK/2024**  
Assessment Year : 2011-12

Mayurbhanj Central Co-operative Bank Limited, Kacheri Road, Baripada	Vs.	ITO, Ward -1, Baripada
PAN/GIR No.AAAAM 7185 K		
<b>(Appellant)</b>	..	<b>( Respondent)</b>

Assessee by : None  
Revenue by : Shri S.C.Mohanty, Sr DR

**Date of Hearing : 14/10/2024**  
**Date of Pronouncement : 14/10/2024**

**ORDER**

**Per Bench**

This is an appeal filed by the assessee against the order of the Id CIT(A), NFAC, Delhi dated 28.11.2023 in Appeal No.CIT(A),Cuttack/10068/2018-19 for the assessment year 2011-12.

2. None appeared for the assessee and Shri S.C.Mohanty, Sr. DR appeared for the revenue.

3. In this case, the appeal has been filed on 1.3.2024. The appeal was posted for hearing on various dates i.e. on 30.4.2023, 5.6.2024, 19.6.2024,

16.7.2024, 20.8.2024 and last on 5.9.2024. The appeal had been repeatedly adjourned at the request of Id AR of the assessee. When the matter was called on for hearing today, none represented on behalf of the assessee. As no submissions and non-representation has been made, we find no reason to distrust the findings arrived at by Id CIT(A). Consequently, we dismiss the appeal.

4. In the result, appeal of the assessee stands dismissed.

Order dictated and pronounced in the open court on 14/10/2024.

Sd/-  
**(George Mathan)**  
**JUDICIAL MEMBER**  
Cuttack; Dated 14/10/2024  
B.K.Parida, SPS (OS)

sd/-  
**(Manish Agarwal)**  
**ACCOUNTANT MEMBER**

**Copy of the Order forwarded to :**

1. The Appellant : Mayurbhanj Central Co-operative Bank Limited, Kacheri Road, Baripada
2. The Respondent: ITO, Ward -1, Baripada
3. The CIT(A)- NFAC, Delhi
4. Pr.CIT, Cuttack
5. DR, ITAT,
6. Guard file.

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**By order**

Sr.Pvt.Secretary  
**ITAT, Cuttack**